Annexure-7

Name of the corporate debtor: Primrose Infratech Private Limited ; Date of commencement of CIRP:04.01.2019; List of creditors as on: 04.11.2024

List of operational creditors (Government dues)

(Amount in Rs.)

Sl No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Greater Noida Industrial Authority Development	Uttar Pradesh Government	15.10.2019	55,96,80,208.00	55,46,74,874.00	Secured Operational creditors against land	NA	NA	No	No	Nil	5,005,334.00	Claim was admited as operational creditors now converted to secured operational crediotors as per consolidated evoting result dated 15.05.2024 of 13th CoC meeting.
2	Income Tax Office Ward 20(1) Room No 218 CR Building New Delhi-110002	Income Tax Department	04.10.2024	3,93,43,017.00	NIL	Operational creditors	NA	NA	No	No	Nil	39,343,014.00	The claim has been filed after a delay of approximately 2000 days, we are not in the position to admit the same
	Total			**599,023,225.00**	**554,674,874.00**							**44,348,348.00**	

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